

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR**

**ORDER**

NO: 809

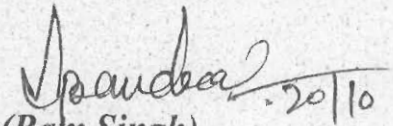
DATED:- 20/10/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts, under Major head 2014-Adm. of Justice, Sub head 0488-Distt. and Sessions Judges, under various object Head for the current year 2016-17 .as per detail given below:

Rs. In lacs

S.No.	Name of the Court.	Sal	T.E.	O.E.	Office equipment & appliances.	2071P&ORB (NPS)
1.	Pr. D&S Judge, Kishtwar.	40.00	---	---	---	---
2.	Spl. Judge, Anti-coorruption, Sgr.	7.00	0.20	---	---	---
3.	Sub Judge, Ramban.	5.00	0.10	---	---	---
4.	Munsiff, Banihal.	20.00	0.15	---	---	0.10
5.	Munsiff, Majalta.	---	---	---	0.142	---
6.	Munsiff, Ukhral.	---	---	0.20	---	---
	For Misc. Court					
1	Pr. D&S Judge, Baderwah.	5.00	---	---	---	---

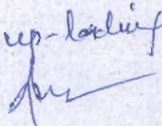
By Order.

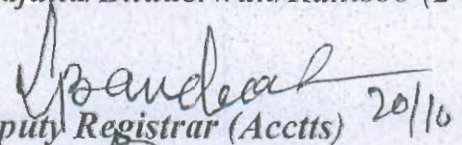
  
 (Ram Singh)  
 Deputy Registrar (Accts)

No: 21207-17/AC Dated: 20/10/2016

Copy to the:-

- 1-2 Pr. D&S Judge, Baderwah./Kishtwar
- 3 Spl. Judge, Anti-Corruption, Srinagar.
- 4 Sub Judge, Ramban.
- 5-7 Munsiff, Banihal/Majalta/Ukhral.  
..... for inf. and n/a
- 8 Try Officer, Saddar Court Try. Srinagar.
- 9-12 Treasury Officer, Ramban/Banihal/Majalta/Baderwah/Ramsoo (2 F04)
- 13. Order book.

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 Deputy Registrar (Accts) 20/10